

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 19

Dated Guwahati, the 17th February, 2021.

Hon'ble the Chief Justice has been pleased to direct that henceforth, at the time of filing of new cases under the Protection of Children from Sexual Offences Act, 2012, learned Advocates/ Advocate's Clerks shall mandatorily mention the related Acts and Sections in the Filing Form. In the event the said details are not provided, the file shall be considered **defective**.

This Notification shall come into effect immediately.

By Order,

Sd/- R.A. Tapadar
REGISTRAR (JUDL.)

Memo No. HC.III-40/2019/738-757/G, Dated: 17th February, 2021

Copy to:

1. The Registrar (Vig./ Admn./ Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun. *They are requested to circulate this notification among the subordinate courts as well.*
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
5. The President/ General Secretary, Gauhati High Court Advocates' Association, Guwahati.
6. The Joint Registrar (_____), Gauhati High Court, Guwahati.
7. The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
8. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
9. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
10. The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
11. The Court Manager, Gauhati High Court, Guwahati.
12. The Administrative Officer (Judicial), _____
Section, Gauhati High Court, Guwahati.
13. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
14. The P.S. to Hon'ble Mr. /Mrs. Justice _____,
Gauhati High Court, Guwahati.
15. The Court Master, Court No. _____, Gauhati High Court, Guwahati.

(Contd..)

16. The Court Officer, No.1 & 2, Gauhati High Court, Guwahati.
17. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
18. The C.A. to the Registrar (Judicial), Gauhati High Court, Guwahati
19. Notice Boards (New & Old Block), Gauhati High Court, Guwahati.

R. A. Talpador
17.02.21

REGISTRAR (JUDL.)

RP
17-02-2021